

in west Pakistan would also be available towards liquidation of dues to the Administration. None of the loans are yet time-barred. For accounting purposes, however, some provision has to be made each year for eventual loss and accordingly a lump sum provision of Rs. 20,73,900 had been made upto the end of 1952.

(b) The number of such cases is 31.

PAYMENT TO MAHARAJA OF MYSORE

**466. Shri Keshavaiengar:** Will the Minister of States be pleased to state what is the amount that is allotted to His Highness the Maharaja of Mysore?

**The Minister of Home Affairs and States (Dr. Katju):** Under the agreement with His Highness the Maharaja of Mysore on the 23rd January 1950, His Highness is entitled to a Privy Purse of Rs. 26 lakhs per annum.

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